

ITEM NO.33

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2263/2024

BANTI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

)

Date : 29-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anantha Narayana M.g., AOR
Mr. Narayan Har Gupta, Adv.
Ms. Adithi Chaudhari, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Sharnya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Await original records. D.O. letter be issued.

Parties may file additional documents in the meantime.

List again on 21.10.2024.

SUJATA SINGH
Registrar

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